

(c) to (e). Do not arise in view of (a) and (b) above.

despatch documents and consignments in time.

Import of Articles for Duty Free Shops

[English]

2787. SHRI RAJESH KUMAR:
SHRIMATISHEELAGAUTAM:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether delivery of articles from foreign countries for duty free shops is not taken within the stipulated period by the India Tourism Development Corporation (ITDC);

(b) if so, the details thereof and the amount of demurrage charges paid by ITDC on this account during each of the last two years;

(c) whether any responsibility has been fixed in this regard;

(d) if so, the details thereof; and

(e) the steps taken to reduce demurrage charges in future?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (d). Deliveries of consignments received from overseas, suppliers are generally taken by ITDC within the stipulated time. In exceptional cases, delays have occurred due to late receipt of documents and consignments, etc.

ITDC paid demurrage amounting to Rs. 3.84 lakhs in 1990-91 and Rs. 1.34 lakhs in 1991-92 which works out to 0.26% and 0.08% of the total CIF value of goods respectively.

(e) In order to further reduce demurrage, ITDC has asked the foreign suppliers to

Rural Electrification

2788. SHRI SHRAVAN KUMAR
PATEL:
SHRI ASLAM SHER KHAN:
DR. KRUPASINDHU BHOI:

Will the Minister of POWER be pleased to state:

(a) the number and percentage of villages in the country yet to be electrified as in April 1991 State-wise;

(b) the targets fixed for rural electrification for 1991-92 and 1992-93 and under the Eighth Five Year Plan;

(c) how far these targets were achieved are likely to be achieved, State-wise; and

(d) the steps taken and being taken to achieve the targets?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) The number and percentage of villages remaining to be electrified as on 1st April, 1991 in each State are given in the Statement-I attached.

(b) to (d). The target and achievement made in electrification of villages in each state during the year 1991-92 and 1992-93 upto December, 1992 are given in the statement-II attached. The 8th Plan envisages electrification of 50,000 villages (including electrification of 10,000 villages in remote areas through non-conventional energy sources). All efforts are being taken to achieve the target fixed for 1992-93 before close of the year.

STATEMENT I

State-wise details of number and percentage of unelectrified villages as on 1.4.1991.

S.No	States	No. of unelectrified villages as on 1.4.91 (as per 1981 Census)	%age of villages yet to be electrified
1	2	3	4
1.	Andhra Pradesh	@	-
2.	Arunachal Pradesh	1762	54.1
3.	Assam	651	3.0
4.	Bihar	20823	30.8
5.	Goa	@	-
6.	Gujarat	@	-
7.	Haryana	@	-
8.	Himachal Pradesh	@	-
9.	Jammu & Kashmir	324	5.0
10.	Karnataka	@	-
11.	Kerala	@	-
12.	Madhya Pradesh	8345	11.7

S.No	States	No. of unelectrified villages as on 1.4.91 (as per 1981 Census)	%age of villages yet to be electrified
1	2	3	4
13.	Maharashtra	@	-
14.	Manipur	548	26.9
15.	Meghalaya	2631	53.7
16.	Mizoram	264	36.6
17.	Nagaland	13	1.2
18.	Orissa	15082	32.4
19.	Punjab	@	-
20.	Rajasthan	7951	22.7
21.	Sikkim	@	-
22.	Tamil Nadu	16	0.1

S.No	States	No. of unelectrified villages as on 1.4.91 (as per 1981 Census)	%age of villages yet to be electrified
1	2	3	4
23.	Tripura	1899*	40.2
24.	Uttar Pradesh	30001	26.7
25.	West Bengal	10440	27.5
	Total	100750	17.0%

* The States which have achieved 100% electrification (excluding those villages which are technically not feasible for electrification). * As per 1971 Census.

STATEMENT II

State-wise details of village electrification during 1991-92 and 1992-93 (Upto Dec. 92)

S.No	States	Villages electrified			
		During 1991-92 Target	During 1991-92 Achievement	During 1992-93 Target	During 1992-93 Achievement (Upto Dec. 92)
1	2	3	4	5	6
1.	Andhra Pradesh	-	@	-	@
2.	Arunachal Pradesh	152	130	185	62
3.	Assam	240	120	15	11
4.	Bihar	350	517	365	137
5.	Goa	-	@	-	@
6.	Gujarat	-	@	-	@
7.	Haryana	-	@	-	@
8.	Himachal Pradesh	-	@	-	@
9.	Jammu & Kashmir	10	17	5	5
10.	Karnataka	-	@	-	@

S.No	States	During 1991-92		Villages electrified		6
		Target	Achievement	Target	Achievement (Upto Dec. 92)	
1	2	3	4	5		
11.	Kerala	-	@	-	@	
12.	Madhya Pradesh	1170	1856	650	227	
13.	Maharashtra	-	@	-	@	
14.	Manipur	135	150	180	28(b)	
15.	Meghalaya	120	44	50	20	
16.	Mizoram	60	60	50	20	
17.	Nagaland	-	Nil	-	Nil	
18.	Orissa	995	1011	860	82	
19.	Punjab	-	@	-		
20.	Rajasthan	550	754	390	485	

S.No	States	Villages electrified				6
		Target	Achievemnt	Target	Achievement (Upto Dec. 92)	
1	2	3	4	5	6	
21.	Sikkim	-	@	-	@	
22.	Tamil Nadu	2	7	-	@	
23.	Tripura	153	200	80	84 (a)	
24.	Uttar Pradesh	750	7044	980	298 (b)	
25.	West Bengal	650	436	430	285	
	Total (States)	5337	6046	4240	1754	
	Total (UTs)	-	@	-	@	
	Total (All-India)	5337	6046	4240	1754	

@ - Cent percent villages electrified (a)- Achievement from 1.4.92 to 30.11.92 (b)- Achievement from 1.4.92 to 31.12.92